

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH: KOLKATA**

Adjournment Order for Division Bench Matter

Appeal No. E/674/2009

Bata India Limited

....Appellant (s)

Vs.

Commissioner of Central Excise Kol-V

....Respondent (s)

Appearance:

None for the Appellant (s)

None for the Respondent(s)

CORAM:

HON'BLE SHRI P.K.CHOUDHARY, MEMBER(JUDICIAL)

Date of Hearing:- 21.02.2019

PER CORAM

Adjourned to 04.04.2019

**(P.K. Choudhary)
Member(Judicial)**

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